

QA-12012/141/2021-QA-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi-110002

आदेश /ORDER

Date: 4 April, 2025

Subject: Recognition of National Food & Feed Reference Laboratory (NFFRL), Kathmandu, Nepal - reg.

This has reference to the Memorandum of Understanding (MoU) signed between the Food Safety and Standards Authority of India (FSSAI) and the Department of Food Technology and Quality Control (DFTQC), Nepal, for cooperation in the field of food safety. One of the areas of cooperation under the aegis of the MoU was the mutual recognition of each other's laboratories as per the policy prevailing from time to time.

2. Accordingly, the Food Safety and Standards Authority of India (FSSAI) hereby recognizes the **National Food & Feed Reference Laboratory (NFFRL), Kathmandu, Nepal**, for the analysis of food samples under the Food Safety and Standards Regulations, 2011, till the period of accreditation of the laboratory as per **ISO/IEC 17025** from NABL.

3. The analysis certificates issued by NFFRL, Kathmandu, Nepal, for the food products enclosed as Annex A shall be accepted by the relevant authorities in India dealing with food imports.

This has the approval of the Competent Authority.

Signed by

Dr. Satyen Kumar Panda

Date: 04-04-2025 13:11:15

Dr. Satyen Kumar Panada

Advisor (QA)

FSSAI, New Delhi

To:

1. Director General, Department of Food Technology and Quality Control (DFTQC), Kathmandu, Nepal.
2. Director (Customs), Room No. 158A, Ministry of Finance, Department of Revenue, North Block, New Delhi-110001, with a request to circulate this notification among all Customs Department officials working as Authorized Officers.
3. Director (Imports), FSSAI, with a request to inform the appropriate authority at Customs.
4. Deputy Secretary, FT(SA) Division, Ministry of Commerce, Udyog Bhawan,

New Delhi.

5. Under Secretary (Nepal), Northern Division, Ministry of External Affairs, 265 South Block, New Delhi.
6. All Authorized Officers, FSSAI, with the request to inform their respective port offices.
7. CITO, FSSAI, for publication on the FSSAI website.

Annexure A

List of Products

1. Juice
2. Jam
3. Jelly
4. Pickles
5. Candies
6. Ginger
7. Fresh fruits and Vegetables
8. Instant noodles